

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

48. IA(COMPANIES.ACT)/ 190(MB)2023  
IN  
CP/116(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 02.11.2023

NAME OF THE PARTIES:

Avidhrt Inc  
Vs.  
Avidhrt India Pvt. Ltd.

SECTION: 271-273 OF THE COMPANEIS ACT, 2013.

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**ORDER**

1. None present.
2. List this matter on 07.12.2023.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)